

Central State Scholarship Scheme, no foreign scholarships were awarded by Government of India in 1951-52.

### भारतीय समवाय अधिनियम

\*१४०२. सेठ गोबिन्द दास : क्या बिन्न मन्त्री यह बतलाने की कृपा करेंगे :

(क) ऐसे समवायों की संख्या, जिन्होंने भारतीय समवाय ( संशोधन ) अधिनियम के अधीन अपनी प्रबन्धक एजेंसी में परिवर्तन के लिए स्वीकृति मांगी थी ; और

(ख) उन मामलों की संख्या, जिनमें १९५१-५२ में स्वीकृति नहीं दी गयी ।

**The Minister of Finance (Shri C. D. Deshmukh):** (a) and (b). Twenty-four companies in all have applied for approval to a change of Managing Agency since the enactment of the Indian Companies Amendment Act. Of these applications, 14 have been accepted, 7 rejected and 3 are under consideration.

### SCHOLARSHIPS TO S. E. ASIAN STUDENTS

\*1403. **Pandit Munishwar Datt Upadhyay:** (a) Will the Minister of Finance be pleased to state how many scholarships and the amount involved in each case have the Government of India sanctioned for students from South and South East Asian countries this year?

(b) In what subjects and in what institutions training will be given to these students?

(c) Is this the first instalment of students for such training under the Colombo Plan which the Government of India have arranged?

**The Minister of Finance (Shri C. D. Deshmukh):** I would invite the attention of the hon. Member to the Press Note Issued on the 29th May 1952, copies of which have been placed in the Library of the House.

### TERMINAL TAX ON MILITARY GOODS

\*1404. **Pandit Munishwar Datt Upadhyay:** Will the Minister of Defence be pleased to state:

(a) whether it is a fact that a sum of over 5 lakhs of rupees is due to Delhi Municipal Committee as arrears of terminal tax on military goods imported by the military authorities; and

(b) if so, since when the tax has been in arrears and what are the articles on which the tax are levied?

**The Minister of Defence (Shri Gopalaswami):** (a) and (b). A sum of Rs. 1,09,080-4-0 is still due to the Delhi Municipal Committee on account of terminal tax from 1947 to 31st March 1951. The tax is levied on all stores stocked by the Army Service Corps such as cereals and other foodgrains, tea, coffee, sugar and hydrogenated oil.

### ADULT EDUCATION

\*1405. **Shri Ganpati Ram:** Will the Minister of Education be pleased to state:

(a) whether the Central Government is spending any money on Adult Education in India and the amount spent in U.P.; and

(b) how many adults were educated during 1951 and 1952 in India and in U.P.?

**The Minister of Education and Natural Resources and Scientific Research (Maulana Azad):** (a) The attention of the hon. Member is invited to the statement which was laid on the Table of the House in connection with Starred Question No. 707 asked by Shri Jangde on 11th June, 1952.

(b) During the year 1950-51 for which the figures are available, 5,43,251 adults were made literate in the whole of India, of which 70,152 were in U.P.

### SCHOOLS AND COLLEGES

\*1406. **Shri Ganpati Ram:** Will the Minister of Education be pleased to state how many new higher Secondary schools and intermediate and degree colleges have been given recognition in India and specially in U.P. in 1951-52?

**The Minister of Education and Natural Resources and Scientific Research (Maulana Azad):** The hon. Member's attention is drawn to the annual reports published by State Governments who are concerned with the subject raised in this question.

### COMPULSORY EDUCATION

\*1407. **Shri Ganpati Ram:** Will the Minister of Education be pleased to state the total amount of contribution given by the Central Government for free and Compulsory Education in U.P.?

**The Minister of Education and Natural Resources and Scientific Research (Maulana Azad):** Upto 1949-

50 block grants were being given by the Central Government to State Governments for all development purposes and the amount given for Primary Education alone is not readily available in 1949-50, a sum of Rs. 2,60,000 was given as grant to U.P. for the training of Basic Schools Teachers.

#### BARRACKPUR AERODROME

\*1408. **Shri N. B. Chowdhury:** Will the Minister of Defence be pleased to state whether the Barrackpur Aerodrome near Calcutta is being used by the British Air Force engaged in Malayan operations?

The Minister of Defence (Shri Gopaldaswami): No, Sir

#### MILITARY VEHICLES

\*1409. **Shri Pataskar:** Will the Minister of Defence be pleased to state:

(a) whether it is a fact that a very large number of motor vehicles or their Bodies of various Military types are lying in open near Dehu Road in Bombay State;

(b) the number of such vehicles and their Bodies;

(c) the initial value of these vehicles;

(d) the period during which they are lying exposed to sun and rain;

(e) whether they are capable of being used for military purposes;

(f) whether any steps were taken to preserve them from deterioration by exposure; and

(g) what steps were taken to dispose them off if they were unserviceable?

The Minister of Defence (Shri Gopaldaswami): (a) Yes.

(b) It is not in the public interest to give this information.

(c) and (d). The information is not available and its collection would entail labour and time to an extent which would not be commensurate with the utility or public interest of the information. The number varies from time to time, as vehicles are taken out for service or for better storage. A steadily increasing number of serviceable vehicles is being found covered accommodation.

(e) Vehicles not required for military purposes or no longer in suitable

condition are declared for disposal from time to time.

(f) There is lack of suitable accommodation but steps are taken to prevent deterioration to the maximum extent possible and most of the vehicles are covered by tarpaulins. Suitable accommodation is also being built subject to limitation of material and finance.

(g) Unserviceable vehicles which are considered beyond economical repairs and which are surplus to requirements are disposed of from time to time.

#### AUDIO-VISUAL EDUCATION

\*1410. **Shri M. L. Dwivedi:** Will the Minister of Education be pleased to state:

(a) the actions taken by the Central and State Governments in connection with the implementation of the recommendations of the All India Audio-Visual Education Conference held in October, 1951; and

(b) whether the services of Prof. T. L. Green who has prepared a scheme of Audio-Visual Education has been made available to the Government of India for the implementation of the training, evaluation and production programmes which the scheme visualises?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) The recommendations of the Conference are under examination both by the Central and State Governments. Generally speaking, all the State Governments from whom we have heard so far are trying to implement the recommendations as far as their financial and other resources permit. The Central Government is examining the question of constituting a "National Committee on Audio-Visual Education" as recommended by the Conference.

(b) No.

#### ARCHITECTURAL MONUMENTS AT KONARKA

\*1411. **Pandit Lingaraj Misra:** Will the Minister of Education be pleased to state:

(a) the salient recommendations of the committee, set up with Sri Biswanath Das as Chairman, to suggest steps for the better preservation of the unique Architectural Monument at Konarka, in Orissa and for provision of better facilities to the visitors; and

(b) which of the recommendations have so far been implemented?